

FORM G
INVITATION FOR EXPRESSION OF INTEREST

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor	Datalink Multi Trading Private Limited
2.	Address of the registered office and principal office (if any) of corporate debtor	S-106, Fantasia Plot No 47 Sec-30A Vashi Navi Mumbai Thane Maharashtra -400703 India
3.	URL of website	NOT APPLICABLE
4.	Details of place where majority of fixed assets are located	NOT APPLICABLE
5.	Installed capacity of main products/ services	NOT APPLICABLE
6.	Quantity and value of main products/ services sold in last financial year	NOT APPLICABLE
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For the last available financial statements, please contact on bagaria.arun@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For the detailed EOI and eligibility criteria, please contact on bagaria.arun@gmail.com
10.	Last date for receipt of expression of interest	01.08.2024
11.	Date of issue of provisional list of prospective resolution applicants	05.08.2024
12.	Last date for submission of objections to provisional list	10.08.2024
13.	Date of issue of final list of prospective resolution applicants	12.08.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	14.08.2024
15.	Last date for submission of resolution plans	13.09.2024
16.	Process email id to submit Expression of Interest	bagaria.arun@gmail.com

Date: 17.07.2024

Place: Mumbai


Arun Kishanlal Bagaria

Reg. No.: IBBI/IP-N00278/2017-18/10836
701, Stanford Building, Junction of SV Road,
Above Mahindra Showroom, Andheri (West),
Mumbai-400058, Maharashtra.
For Datalink Multi Trading Private Limited

